

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURASAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4574 /9//HDB/2017
NAME OF THE COMPANY	SWE Infrastructure Limited
NAME OF THE PETITIONER(S)	Krishna Concrete Products
NAME OF THE RESPONDENT(S)	SWE Infrastructure Limited
UNDER SECTION	Sec 9 Of IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri Preeti	Advocate	7331108795	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mrs. D. Siri Preeti, learned counsel for the petitioner. Learned counsel for the petitioner submitted that office objections have not been complied with and requested one week time to comply with the same.

Post the Case on 19.12.2017.



Member (Technical)



Member (Judicial)